

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.459 of 1996

Date of Order : 4.7.1996

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

MADHAI CHANDRA DUTTA

Vs.

UNION OF INDIA & ORS.

For the applicant : Mr.B.R.Das, counsel.
Mr.B.P.Manna, counsel.

For the respondents: Mr.C.Samadder, counsel.

ORDER

Mr.B.R.Das, 1d.counsel appearing for the applicant, prays for withdrawal of the application.

2. In the circumstances, he is allowed to withdraw the application.
3. The application is disposed of as withdrawn.
4. No costs.

M.S. Mukherjee
(M.S. Mukherjee)
Administrative Member

A.K. Chatterjee
(A.K.Chatterjee)
Vice-Chairman